

**THE HIGH COURT OF KERALA**

Kochi - 682 031

Dated - 09-04-2015

**PROCEEDINGS**

Judicial Department - Filling up the vacancies of Sheristadars and Senior Superintendents - Orders issued.

**ORDER NO. B1 - 2624 / 2015**

As part of filling up the existing vacancies of Sheristadars and Senior Superintendents of the Subordinate Judiciary, the following orders are issued:

1. Shri V.J.Joseph, Sheristadar, Family Court, Alappuzha is appointed as Sheristadar, District Court and posted as Sheristadar, District Court, Thodupuzha
2. Smt. S.Girija, Sheristadar, Family Court, Mavelikkara is transferred and posted as Sheristadar, Family Court, Alappuzha.
3. Shri K.O.Jacob, Sheristadar, Addl.Sessions Court(Abkari cases) Kottarakkara is transferred and posted as Sheristadar, Motor Accidents Claims Tribunal, Pathanamthitta
4. Shri V. Sasidharan Pillai, Sheristadar, Motor Accidents Claims Tribunal, Attingal is transferred and posted as Sheristadar, Addl.Sessions Court(Abkari cases ) Kottarakkara
5. Shri P.Ranjith, Sheristadar, Motor Accidents Claims Tribunal, Kalpetta is transferred and posted as Sheristadar, Motor Accidents Claims Tribunal, Vadakara
6. Shri P.Santhoshkumar, Sheristadar, State Transport Appellate Tribunal, Ernakulam is transferred and posted as Sheristadar, Addl.District Court, Neyyattinkara.
7. Shri K.Chandran, Sheristadar, Spl.Court(SPE/CBI)-I, Ernakulam is transferred and posted as Sheristadar, Motor Accidents Claims Tribunal, Kalpetta.
8. Shri P.A.Anandakuttan, Sheristadar, Motor Accidents Claims Tribunal, Ottappalam is transferred and posted as Sheristadar, Family Court, Thrissur.
9. Shri Jose K.Paul, Sheristadar, Sub Court, Muvattupuzha is promoted as Sheristadar, Addl. District Courts / Motor Accidents Claims Tribunals / Special Courts under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of Pay ₹ 21240-37040 and posted as Sheristadar, Motor Accidents Claims Tribunal, Ottappalam.
10. Shri V.Gopalakrishnan, Sheristadar, Sub Court, Kottarakkara is promoted as Sheristadar, Addl. District Courts / Motor Accidents Claims Tribunals / Special Courts under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of Pay

₹ 21240-37040 and posted as Sheristadar, Motor Accidents Claims Tribunal, Attingal

11. Shri M.B.Balakrishna Menon, Sheristadar, Wakf Tribunal, Ernakulam is promoted as Sheristadar, Addl. District Courts / Motor Accidents Claims Tribunals / Special Courts under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of Pay ₹ 21240-37040 and posted as Sheristadar, State Transport Appellate Tribunal, Ernakulam

12. Shri M.V.Joy, Senior Superintendent, District Court, Thodupuzha is promoted as Sheristadar, Addl. District Courts / Motor Accidents Claims Tribunals / Special Courts under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of Pay ₹ 21240-37040 and posted as Sheristadar, Motor Accidents Claims Tribunal, Neyyattinkara

13. Smt.P.G.Suseela, Sheristadar, Sub Court, Ernakulam is promoted as Sheristadar, Addl. District Courts / Motor Accidents Claims Tribunals / Special Courts under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of Pay ₹ 21240-37040 and posted as Sheristadar, Spl.Court(SPE/CBI)-I, Ernakulam.

14. Shri Zacharias P.Thomas, Sheristadar, Family Court, Malappuram is transferred and posted as Sheristadar, Chief Judicial Magistrate's Court, Kasaragod.

15. Shri K.Muraleedharan, Senior Superintendent, Chief Judicial Magistrate's Court, Kollam is promoted as Sheristadar, Chief Judicial Magistrate's Court under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of Pay ₹ 21240-37040 and posted as Sheristadar, Family Court, Mavelikkara

16. Shri K.K.Abdurahiman, Senior Superintendent, Chief Judicial Magistrate's Court, Kalpetta is promoted as Sheristadar, Chief Judicial Magistrate's, Court under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of Pay ₹ 21240-37040 and posted as Sheristadar, Family Court, Malappuram

17. Shri P. Sreekumar , Senior Superintendent, District Court, Alappuzha is transferred and posted as Sheristadar, Sub Court, Kochi

18. Shri Murali V.R, Sheristadar, Sub Court , Perumbavoor is transferred and posted as Sheristadar, Sub Court, Irinjalakuda

19. Sri. George .K Jose , Sheristadar , Additional Sub Court , Ernakulam is transferred and posted as Sheristadar, Sub Court, Perumbavoor

20. Shri M.K.Madhusoodhanan, Senior Superintendent, Spl.Court(NDPS Act cases), Vadakara is transferred and posted as Sheristadar, Sub Court, Vadakara

21. Smt.Premalatha T.R., Sheristadar, Sub Court, Thiruvalla is transferred

and posted as Sheristadar, Sub Court, Ernakulam

22. Shri K.C.Savio, Sheristadar, Sub Court, Vadakara is transferred and posted as Sheristadar, Sub Court, Thiruvalla

23. Shri Regi G.Nair, Sheristadar, Sub Court, Chavakkad is transferred and posted as Senior Superintendent, District Court, Thodupuzha

24. Shri R.Rajan, Sheristadar, Sub Court, Attingal is transferred and posted as Sheristadar, Sub Court, Kottarakkara

25.. Shri K.G.Harikumar, Junior Superintendent now on deputation as Secretary, Taluk Legal Services Committee, Neyyattinkara is promoted to the cadre of Sheristadar, Sub Court / Senior Superintendent, District Courts under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of Pay ₹ 18, 740-33,680 and posted as Senior Superintendent , District Court, Alappuzha

26. Smt.J.Kusumam, Junior Superintendent, Sub Court, Palakkad is promoted to the cadre of Sheristadar, Sub Court / Senior Superintendent, District Courts under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of Pay ₹ 18,740-33,680 and posted as Sheristadar, Additional Sub Court, Ernakulam

27. Smt. R.Krishnakala Devi, Junior Superintendent, Munsiff' Court, Thiruvananthapuram is promoted to the cadre of Sheristadar, Sub Court / Senior Superintendent, District Courts under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of Pay ₹ 18, 740-33,680 and posted as Sheristadar, Sub Court, Attingal

28.Shri M.Suresh Babu, Junior Superintendent, Spl.Court(NDPS ), Vadakara is promoted to the cadre of Sheristadar, Sub Court / Senior Superintendent, District Courts under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of Pay ₹ 18, 740-33,680 and posted as Senior Superintendent, Spl.Court(NDPS ), Vadakara

29. Shri E.K.Sukumaran,Junior Superintendent, Family Court, Tirur is promoted to the cadre of Sheristadar, Sub Court / Senior Superintendent, District Courts under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of Pay ₹ 18, 740-33,680 and posted as Sheristadar, Sub Court, Muvattupuzha.

30. Shri K.Shaji, Junior Superintendent, now functioning as Temporary JMFC, Peermade is notionally promoted to the cadre of Sheristadar, Sub Court / Senior Superintendent, District Courts under Rule 4 (a) of the Kerala Judicial Ministerial

Service Rules, 2006 in the scale of Pay ₹ 18, 740-33,680 and allowed to continue as Temporary Munsiff-Magistrate.

31. Smt. I.R. Sumathy, Junior Superintendent, Munsiff's Court, Wadakkanchery is promoted to the cadre of Sheristadar, Sub Court / Senior Superintendent, District Courts under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of Pay ₹ 18, 740-33,680 and posted as Sheristadar, Wakf Tribunal, Ernakulam.

32. Shri Madhusoodhanan P.P., Junior Superintendent, Sub Court, Kasaragod is promoted to the cadre of Sheristadar, Sub Court / Senior Superintendent, District Courts under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of Pay ₹ 18, 740-33,680 and posted as Sheristadar, Sub Court, Chavakkad.

33. Shri P.R. Vasudevan Pillai, Junior Superintendent, Munsiff's Court, Chengannur is promoted to the cadre of Sheristadar, Sub Court / Senior Superintendent, District Courts under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of Pay ₹ 18, 740-33,680 and posted as Sheristadar, Sub Court, Thodupuzha.

The officers at Sl. No.3 to 8, 14 and 18 to 24 are not eligible for joining time and for transfer TA. The Officers at Sl. 2 & 17 are not eligible for joining time.

The Presiding Officers of the Courts / Tribunals concerned are directed to make necessary charge arrangements .

( By Order )



N. Anil Kumar  
Registrar ( Subordinate Judiciary )

To

The Accountant General (A&E) Kerala, Thiruvananthapuram (33 copies)  
The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.  
The Addl. Chief Secretary to Government, Home (C) Department,  
Thiruvananthapuram ( with C/L )  
The Director of Public Relations, Thiruvananthapuram.  
The District Judges of 14 districts  
The Officers and Courts concerned.  
The Private Secretary to the Chief Justice, High Court.  
The Public Relations Officer, High Court.  
The Confidential Assistants to the Registrars, High Court.  
The B2, B3, B4, B5, C1, C3, D2, E1 & I1 seats, High Court.  
The Administrative Records Section, High Court ( 2 copies )

Copy submitted to :

The Honourable the Judges.